

Coal Stockyards in Karnataka

2473. SHRI G. MADEGOWDA: Will the Minister of COAL be pleased to state:

(a) the number and locations of the Coal Stockyards in Karnataka; and

(b) the number of new Coal Stockyards proposed to be set up there during 1991-92, location-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) Coal India Ltd. is presently operating a notional stock-yard at Bangalore.

(b) Tenders were finalised for commissioning of a ground stockyard at Bangalore and another at Mangalore by Coal India Ltd. However, further action on these has been held in abeyance because the Government is presently reviewing the policy of stockyards. A proposal to set up 5 stockyards at Bangalore, Mangalore, Mysore, Hubli and Gullbarga to be run by Karnataka Small Scale Industries Development Corporation has been received recently and is under examination.

Shortage of LPG in Southern States

2474. SHRI G. MADEGOWDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government is aware that there is shortage of LPG in the Southern States particularly in Karnataka;

(b) whether crores of rupees worth of gas is going waste every year at Bombay High without using the same;

(c) whether the Government propose to utilise the gas to set up a Southern Gas grid; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) While no general reports on dissatisfaction in LPG supplies have been reported from the Southern States, individual complaints when received are looked into.

(b) Presently seven million cubic metres of gas per day is being flared in the Western offshore region, which is valued at Rs. 350 crores per annum approx. at the current prices of Rs. 1400/1000 cubic metres.

(c) and (d). The question of setting up a southern gas grid is being examined by an Inter Ministerial Group.

Supply of DMS Milk

2475. SHRI YASHWANTRAO PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) the number and nature of complaints received between July and November, 1991 regarding irregularities in supply of milk by the Delhi Milk Scheme; and

(b) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) The information is given in the attached Statement.

(b) On investigation it was found that 417 of these complaints were false. Remedial action like increase in the milk supply, disciplinary action including removal/transfer of student agents and termination of agency of concessionaires were taken.

STATEMENT

The Nature and Number of Complaints Received between July and November, 1991 by the Delhi Milk Scheme

<i>Sl. No.</i>	<i>Nature of Complaints</i>	<i>Number of Complaints</i>
1.	Irregularity in Distribution/supply	396
2.	Mis-behaviour of Distribution staff	28
3.	Black Marketing	299
4.	Presence of foreign matters	
5.	Miscellaneous nature	98
Total:		823

**Involvement of Private Sector in
Production of Crude Oil and Natural
Gas**

**2476. SHRI YASHWANTRAO PATIL:
KUMARI DIPIKA CHIKHILIA:**

**Will the Minister of PETROLEUM AND
NATURAL GAS be pleased to state:**

(a) the annual demand and production of crude oil and gas in the country;

(b) whether the Government propose to encourage the private sector to boost the production;

(c) if so, the details thereof;

(d) the number of applications received by the Government from private undertakings so far in this regard; and

(e) the time by which the Government propose to give their approval?

**THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND NATU-**

**RAL GAS AND MINISTER OF STATE IN
THE MINISTRY OF DEFENCE (SHRI S.
KRISHAN KUMAR):** (a) In the year 1990-91, against a total consumption of 54.77 million tonnes of petroleum products, the indigenous production of crude oil was 33 million tonnes, and against a utilisation of 12837 million cubic metres of gas, the production was 17998 million cubic metres.

(b) and (c). Yes, Sir. 39 offshore and 33 onshore blocks have been offered for bidding to Indian Private Companies and Foreign Companies.

(d) and (e). The last date for the receipt of the bids is 29.2.1992. No target date has been fixed for allotment of blocks to the successful bidders.

**Shares of Haryana from Yamuna
Waters**

**2477. SHRI NARIAN SINGH
CHAUDHRI:** Will the Minister of WATER RESOURCES be pleased to state:

(a) the quantum of water being provided